#### LOK SABHA UNSTARRED QUESTION NO. 194 TO BE ANSWERED ON 19<sup>th</sup> July, 2021

## **Production of Oil and Gas**

#### 194. SHRI SUDHAKAR TUKARAM SHRANGARE.

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the domestic crude oil and natural gas production has been dwindling for the last several years;

(b) if so, the details thereof along with the reasons therefor; and

(c) the action plan prepared by the Government to boost the dwindling oil and gas production of state-run oil and gas production companies?

#### ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री

## (श्री रामेश्वर तेली)

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) & (b) Domestic crude oil and natural gas production since 2011-12 is given below:-

| Year    | Oil Production (MMT) | Gas Production (BCM) |
|---------|----------------------|----------------------|
| 2011-12 | 38.1                 | 47.6                 |
| 2012-13 | 37.9                 | 40.7                 |
| 2013-14 | 37.8                 | 35.4                 |
| 2014-15 | 37.5                 | 33.7                 |
| 2015-16 | 37.0                 | 32.3                 |
| 2016-17 | 36.0                 | 31.9                 |
| 2017-18 | 35.7                 | 32.6                 |
| 2018-19 | 34.2                 | 32.9                 |
| 2019-20 | 32.2                 | 31.2                 |
| 2020-21 | 30.5                 | 28.7                 |

Shortfall in production of domestic oil and gas is due to natural decline in matured fields.

(c) Various long term and short term policy initiatives taken by the Government to enhance production of oil and gas are given below:-

# 1. Long term initiatives

- I. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
- II. Discovered Small Field Policy, 2015.
- III. Hydrocarbon Exploration and Licensing Policy, 2016.
- IV. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
- V. Policy for early monetization of Coal Bed Methane 2017
- VI. Setting up of National Data Repository, 2017.
- VII. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017
- VIII. Re-assessment of Hydrocarbon Resources 2017
- IX. Policy framework to streamline the working of Production Sharing Contracts in Pre- NELP and NELP Blocks, 2018.
- X. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- XI. Policy framework for Exploration and exploitation of Coal Bed Methane (CBM) from areas under Coal Mining Lease allotted to Coal India Limited (CIL) and its subsidiaries 2018.
- XII. Policy Framework for Exploration and Exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs) Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- XIII. Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of oil and gas 2019.
- XIV. Natural Gas Marketing Reforms 2020.

# 2. Short term initiatives

- i. Early Monetization of Existing Discoveries.
- ii. Improving Recovery Factor through implementation of IOR and EOR techniques.
- **iii.** Revival of sick wells.

- iv. Infill drilling of wells.
- **v.** Renewal of Facilities and other infrastructure.
- vi. Monetization of small and marginal discoveries in onshore through service contract and outsourcing.
- vii. Redevelopment of existing matured fields and development of new fields/marginal fields.
- viii. Induction of suitable technologies on selective fields.
- ix. Implementation of Production Enhancement Contracts
- x. Implementation of IOR/EOR techniques

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